[RAJYA SABHA]

(b) what is the total financial assistance provided under the IRDP and the families covered during 1987-88 and expected to be covered during 1988-89; and

(c) the number of persons from Gwalior came above the poverty line and those still below poverty line?

THE MINISTER OF STATE TN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANAR-DHAN POOJARI): (a) Yes, from inception till 87-88.

(b) Financial assistance provided under IRDP during 1987-88, Rs. 324 lakhs (credit Rs. 242 lakhs and subsidy Rs. 82 lakhs). Number of families assisted during 1987-88-5496. Target or 1988-89 is 4,000 families.

(c) Districtwise information of Number of persons brought above the poverty line is not maintained.

Mini production unit with every low power transmitter

3000. SHRI B. L. PANWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to equip every LPT with a mini production unit to encourage regional Artists and local culture for relating through regional such programmes Doordarshan Kendras: and

(b) if so, by when and if not, the reasons therefor?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND THE MI-NISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) No Sir. There is no proposal to provide programme production facility for every low power TV transmitter (LPT). It has been considered more appropriate identify compact ta homogenous areas to serve as units from the point of view of developmental needs and socio-economic cultural characteristics; establish a TV Programme Production Centre at a suitable location in such an area; and disseminate the regional (local) programmes so produced over the entire area. At prethere are 18 Programme Prosent duction Centres in the country. This number will go up to 48 with the implementation of all the Seventh Plan Schemes of Doordarshan.

Bonded labour

3001. SHRI NARESH C. PUG-LIA: Will the Minister of LABOUR be pleased to state:

(a) the number of bonded labour identified in each State and the Union Territories;

(b) the progress made in the last three years in reducing their number:

(c) whether Government propose to set up a national commission on Bonded Labour; and

(d) if so, what are the details thereof and if not, reasons therefor?

[19 AUG. 1988]

to Questions

Name of the State					No. of Bonded Labourers identified as on 31st March, 1988	No. of E rehabil 1985-86	Sonded La itated duri 1986-87	bourers ng : 198 7-88
Andhra Pradesh		•		•	33954	3957	4314	2691
Bihar	•			•	12338	535	376	468
Gujarat		•		•	64	19	۰.	••
Haryana .			•		429	•	••	••
Karnataka .	•	•'	•	•	62 689	4009	6550	6715
Kerala .		• .		•	823	•••	••	••
Madhya Pradesh	•	•	٠	•	7486	779	1017	842
Maharashtra .		•		•	9 98	307	198	70
Orissa	•	•	•	•	47824	5385	6577	449 9
Rajasthan .		•	•		7037	1079	366	113
Tamil Nadu	•	٠	•		36827	1109	663	401
Uttar Pradesh .	•		•	•	25211	4199	4749	35 54
• <u>-</u>	a	-	То	JIAL	235670	21378	24810	19353

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBY): (a) and (b) The available information is given below:-

(c) and (d) No, Sir. Government has already set up a National Commission on Rural Labour. The terms of reference of the Commission include the study report on the problems of bonded labour, etc.

Grievances of artists of Song and Drama Division, National

3002. DR. BAPU KALDATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received a representation from the artists of Song and Drama Division, Nainital;

(b) if so, what are the main grievances of these artists; and (c) whether Government have taken any steps to redress their grievances?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

(b) Staff Artists of Song and Drama Division are contract employees. Their grievances, which is common to all Staff Artists including those posted at Nainital, i_s that they have not been provided facilities of Pension, Life Insurance, Residential Accommodation, full medical facilities and Children Education allowance.

(c) The Central Government Employees Insurance Scheme has already been extended to the staff